

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 615
178/241- 242/ND/2021

IN THE MATTER OF:
Mr. Vashisht Rai Sharma

...**APPLICANT**

Vs.

M/s. Kuiper Bio Matrix Pvt. Ltd. and Ors.

...**RESPONDENT**

Section
U/s 241-242

Order delivered on 13.09.2023
(Virtual Hearing)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Petitioner/Applicant

:Adv. Milan Negi, Adv. Nikhil Kr.
Jha

For the Respondent

:Adv. Karan Luthra, Adv. Naman
Gowda for R-1 TO 3.

ORDER

List the matter on **27.09.2023**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)